

Airport Advisory Committees

3238. SHRI SUSHIL KUMAR SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether the Government have constituted Airport Advisory Committees in different cities ;
- (b) if so, the details thereof; and
- (c) the functions assigned to such Committees and the work being done by them ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) At present, there is no proposal to constitute Airport Advisory Committees at airports.

Airport at Bhuj

3239. SHRI P.S. GADHAVI : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether a provision of about 22 crores has been made by the Government for the construction of Bhuj Civil Airport and further provision of Rs. 40 crores has been made for the Ninth Five Year Plan;
- (b) if so, the facts thereof ;
- (c) whether the construction work at the Civil Airport has been started ; and
- (d) if so, the time by which it is likely to be completed ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) A provision of Rs. 2 crores have been made in the Annual Plan 1998-99 for construction of a new terminal building at Bhuj Airport.

(c) and (d) Land measuring 47.29 acres has been provided free of cost by the State Government. Airports Authority of India as appointed an architect to draw up a Master Plan for the Civil Air Terminal at Bhuj Airport. It is not possible, at this stage to indicate the likely date of completion of the project.

Difficulties faced by Passengers at New Delhi Railway Station

3240. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of RAILWAYS be pleased to state :

- (a) whether attention of the Government has been drawn to the news item captioned "Stench makes passengers sick" appearing in "The Hindustan Times" dated February 24, 1998;
- (b) if so, the details of the facts reported therein; and

(c) the action taken/proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The following issues have been mentioned in the news item :

- (i) Massive traffic jam on Paharganj side of the New Delhi Railway Station.
- (ii) Haphazard parking of Vehicles.
- (iii) Menace of touts from hotels and those from illegal travel agencies.
- (iv) Unbearable stench emanating from garbage out side the station and that from excreta and urine on the platforms.
- (v) Pre-paid scheme for Taxies and TSRs—A source of harassment.
- (vi) Harassment by legal/illegal porters.

(c) The information is being collected and it will be laid on the table of the House.

[Translation]

Nehru Rozgar Yojana

3241. SHRI MAHESH KANODIA :
SHRI BHIM DAHAL :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) the funds allocated under the Nehru Rozgar Yojana to the States during each of the last three years, State-wise;
- (b) the number of persons benefited during the above period, State-wise; and
- (c) the percentage of achievement made under the Nehru Rozgar Yojana.

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Statement-I is enclosed.

(b) The Statement-II to IV giving the number of beneficiaries assisted to set up micro enterprises under Scheme of Urban Micro Enterprises (SUME) ; the number of mandays of work generated under scheme of Urban Wage Employment (SUWE) and number of dwelling units upgraded under Scheme of Housing & Shelter upgradation (SHASU) respectively during the each of the last three years, are enclosed.